

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
RAJYA SABHA UNSTARRED QUESTION NO. 1037**

**TO BE ANSWERED ON TUESDAY, 9th DECEMBER, 2025/ 18 AGRAHAYANA, 1947
(SAKA)**

“Qualification gap amongst postmen and mutual fund distributors”

QUESTION

1037. Shri S Niranjan Reddy

Will the Minister of FINANCE be pleased to state:

- (a) whether postmen are being trained to act as mutual fund distributors;
- (b) whether normal mutual fund agents need to pass class 12 and the NISM exam, but postmen with only Class 10 qualification and postal exam are being allowed to sell mutual funds under the new scheme;
- (c) whether government is taking any steps to bridge this disparity in order to ensure uniform standards of financial literacy, investor protection and regulatory compliance; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER
MINISTER OF STATE FOR FINANCE
(SH. PANKAJ CHAUDHARY)**

- (a) to (d): As per the Memorandum of Understanding signed between Department of Posts (DoP) and Association of Mutual Funds in India (AMFI), DoP officials including postmen who fulfill the criteria outlined by AMFI are being trained to act as mutual fund distributors. DoP is required to follow all SEBI and AMFI guidelines, which mandate qualifying the NISM V-A certification exam for mutual fund distribution. According to the MoU, DoP will nominate only those employees who meet the eligibility criteria of being 12th pass (graduation preferred), being comfortable with English, and preferably up to 40 years of age.
